

## Annexure - 5

Name of the Corporate Debtor: Supreme Coated Board Mills P Ltd

Date of Commencement of Liquidation: 07/02/2023

List of Stakeholders as on : 21/04/2023

## List of operational Creditors (Government Dues)

S No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount in Rupees				Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? Yes / No	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	
1	TNEB, Virudhunagar	Tamil Nadu	Physical	46150758	16640460	Electricity charges	0	NO	0.40%			29510298		Claim rejected are subject to the acceptance of the creditor. In case of providing proof/calculations or In case of any proceedings, the claim amount shall be subjected to change
2	Income Tax Dept.. Dy Commissioner of Income Tax	Govt of India	08.03.2023	122573163	7337000	Income Tax	0	NO	0.18%			115236163		
3	Asst. Commissioner of Central GST and Central Excise	Govt of India	01.03.2023	114044674	0	GST - Duplicate Claim	0	NO	0.00%			114044674		
4	Employees Provident Fund Organization	Govt of India	01.03.2023	39892397		PF	0	NO	0.00%			39892397		
5	Asst Commissioner (State Tax) Sattur	Govt of India	03.03.2023	74805657	26842738	GST and VAT	0	NO	0.65%			47962919		
6	Employees State Insurance Corporation, SRO, Madurai	Govt of India	05.03.2023	2824318	1567104	ESI	0	NO	0.04%			1257214		
				400290967	52387302									